

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

99/441(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.04.2018.**

NAME OF THE COMPANY: M/s. Chetanya Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

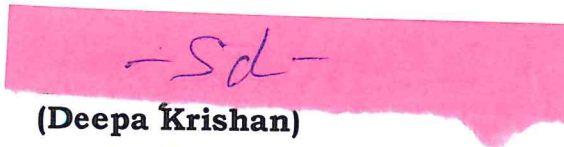
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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|--|----------------------------|------|--|--|
| | For the Petitioner: | None | | |
|--|----------------------------|------|--|--|

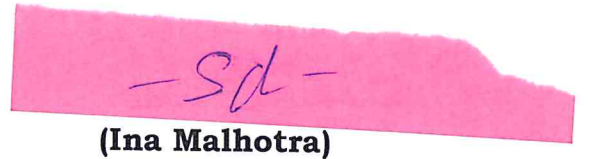
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| | For the Respondent: | None | | |
|--|----------------------------|------|--|--|

ORDER

Notice to the ROC returnable on 3rd May, 2018. Dasti.


-Sd-

**(Deepa Krishan)
Member (T)**


-Sd-

**(Ina Malhotra)
Member (J)**